

Annexure – 8

**Name of the corporate debtor: Apex Aqua Agencies (India) Private Limited;
Date of commencement of CIRP: 25/11/2021; List of creditors as on: 17/01/2022**

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gayatri Sea Foods and Feeds Private Limited	U63020TG2008PTC057168	04.12.2021	Rs. 5,74,09,966/-	Rs. 5,74,09,966/-	Unsecured Claim	No	No	No	98.98%	No	No	No	No	
2	IDBI Capital Markets and Securities Limited	U65990MH1993GOI075578	29.12.2021	Rs.590,000/-	Rs.5,90,000/-	Unsecured Claim	No	No	No	1.02%	No	No	No	No	Claim was admitted, verified and communicated to claimant by IRP. The claim was ratified by COC in second COC meeting held on 17/01/2022